

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM
1600COMMERCIAL AUTO SALES PRIVATE
LIMITED THR. ITS DIRECTOR SANSKAR
GUPTA & ORS.

Respondent(s)

Only SLP (C) NOs. 19419/2023 & 19422/2023 are to be listed.

WITH

SLP(C) No. 19422/2023 (IV-B)

SLP(C) No. 19419/2023 (IV-B)

Date : 22-08-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIJAY BISHNOI
[IN CHAMBER]

For Appellant(s) : Mr. Rajiv Tyagi, AOR (NP)
Mr. Rohit Gupta, Adv. (NP)

Ms. Ankita Chaudhary, AOR (NP)

For Respondent(s) : Mr. Kushagra Pandey , AOR (NP)
Mr. Ranjan Kumar Pandey, AOR (NP)
Mr. Ved P. Singh, Adv. (NP)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 19422/2023

Learned counsel for the Appellants is granted two weeks' time
to take fresh steps in respect of Respondent Nos. 1 to 4.

SLP(C) No. 19419/2023

Learned counsel for the Appellants is granted two weeks' time
to take fresh steps in respect of Respondent No. 1.

(GINNY MEHTA)
SENIOR PERSONAL ASSISTANT

(NIDHI BHARDWAJ)
ASSISTANT REGISTRAR